

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA 275 of 2022
ITEM No 202- IA 416 of 2022
In
CP(IB) 848 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Invesco Asset Management (India) Pvt Ltd
V/s
Sintex Industries Ltd

.....Applicant

.....Respondent

Order delivered on ..07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Joy Saha, Sr. Adv. a/w. Mr. Shubham Raj, Adv.
: Mr. Orijit Chatterjee, Adv. Ms. Swati Dalmia, Adv.
: Ms. Dipti Das, Adv. Mr. Deep Morabia, Adv.
: Mr. Sunil Vyas, Adv. i/b Fox Mandal & Associates.

For the IRP : Mr. Navin Pahwa, Sr. Adv. a.w. Mr. Pavan Godiawala, Adv.

For the Respondent No. 2 : Mr. Kamal Trivedi, Adv. General, with Mr. R.S. Sanjanwala, Adv.
with Mr. Siddharth Sinha, Adv. Ms. Aditi Deshpande, Adv.
Mr. Virgil Braganza, Adv. Mr. Siddharth Siha, Adv.
i/b J. Sagar Associates.
: Mr. Mr. Aditya Chaudhary, Adv. for Ms. Anal Shah, Adv.
For PGVCL

For the Respondent No. 3
Resolution Applicant : Mr. Mihir Thakore, Sr. Adv. a/w. Mr. Vishnu Shriram, Adv.
a/w. Ms. Pratiksha Agarwal, Adv. for Khaitan & Co.
: Mr. Rajiv Chavla, Adv. for R-2 & 3

ORDER

IA 275 of 2022 & IA 416 of 2022

Applications are filed for approval of Resolution Plan along with IA 416 of 2022.

Listed for final hearing on 22.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**